

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:3669

ANSWERED ON:19.03.2013

THEFT CASES

Barq Shri Shafiqur Rahman;Bundela Shri Jeetendra Singh;Gandhi Shri Dilip Kumar Mansukhlal;Kumar Shri Shailendra;Mohan Shri P. C.

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether a number of cases of theft and dacoity have been reported in the National Capital Territory (NCT) of Delhi including VIP areas;
- (b) if so, the details thereof and the total number of such cases reported including theft of motor bike, jewellery etc. along with the accused arrested, convicted and the action taken against them during each of the last three years and the current year in the NCT of Delhi, area-wise;
- (c) the total number of such cases solved/unsolved and the action taken to solve all the pending cases; and
- (d) the action taken by the Government to check such cases in future and to make Delhi safe and secure, including VIP areas?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) to (b): The details of cases of theft and dacoity reported during each of the last three years and the current year is as under: -

Year	Theft	Docoity
2010	23028	32
2011	22899	33
2012	22032	28
2013 (upto 15.02.13)	2894	03

Details of the persons arrested and convicted in above cases during each of the last three years and the current year are as under: -

Year	Theft		Docoity	
	Arrested	Convicted	Arrested	Convicted
2010	8996	682	182	03
2011	10111	587	208	0
2012	8041	264	156	0
2013 (upto 15.02.13)	583	0	13	0

(c) to (d): The total number of cases solved against the above reported cases during each of the last three years and the current year are as under: -

Year	Theft	Docoity
2010	5660	30
2011	6483	32
2012	5363	27
2013 (upto 15.02.13)	424	2

The steps taken by Delhi Police to check such cases in future and to make Delhi safe and secure are as under: -

# Revamping of Beat Patrolling System.

# Enhanced police presence and patrolling.

- # Identification of vulnerable areas based on crime pattern in each police station.
- # Targeted checking of youth on motor bikes.
- # Quicker reaction time through increased police presence in the area.
- # Gathering of macro-intelligence by District police.
- # Closer surveillance on known-criminals.
- # Follow up of activities of criminals coming out of jail after conviction or release on bail.
- # Public participation to control crime through schemes like 'Eyes and Ears' Scheme.